

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. No. 1348 of 1996.

Date of Order : 25.11.97.

Present : HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.

HON'BLE MR. D. PURKAYASTHA, JUDICIAL MEMBER.

S RIKUMAR BHADURI

vs.

UNION OF INDIA & ORS. (E. Riy)

O R D E R

This matter has appeared today on the submission of Mr. Mukherjee 1d. Counsel for the applicant, for extension of the Interim Order. Mr. Mukherjee submits that on earlier date when the matter had appeared the relevant record's were not available and, that is why, the matter has been listed today. Mr. Mukherjee prays for extension of the interim order passed on 14.11.96, which has been continued from time to time.

The Interim Order is, therefore, extended till the next date fixed for admission hearing. N

Matter is adjourned to 2.1.1998. Plain copy to both the parties.

MEMBER (J)

MEMBER (A)